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ITEM NO.19

REGISTRAR COURT.1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

TRANSFER PETITION (CRL.) NO(s). 103 OF 2012

REKHA DEVI

Petitioner(s)

VERSUS

PRAMOD KUMAR TIWARI  
(With appln(s) for stay)

Respondent(s)

Date: 29/11/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vibhuti Sushant Gupta, Adv.  
Dr. Kailash Chand, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Service report in respect of the sole respondent is awaited.  
List again on 13.12.2013.

(M.A. SAYEED)  
REGISTRAR

rd